

In the High Court of Judicature, Bombay.

Friday, the 14 day of October 1864

SPECIAL APPEAL No. 593 of 1864.

Vishnoo Bulal Bhusht Bagdevdhar
of the Putnagiri Collectorate

Appellant

(Original Plaintiff)

versus

Govind Sadashiv and Ragho
Karayun and Antaji Gungadhar
and Mahadaji Namunbhusht
and Ragho Abaji deceased his
heir Shuri of the Putnagiri
Collectorate (Original Defendants)

Respondents

Rs. 16-11-11

The claim in the Original Suit was to recover Rs. 1000-00-00
to be paid as 1/2 Peeps of land asserted to
have been encroached upon by the defendants.

In Appeal No. 17 of 1864 the acting collector
of the District of Putnagiri at Putnagiri confirmed
the Decree of the acting collector of Putnagiri who had thrown out the claim

A Special Appeal was preferred in the High Court on the grounds that (1) the
decision of the acting collector is contrary
to Law in that the Respondents having
denied the appellants claim the case
ought

ought to have been referred to the
Civil Court under act 16 of 1838 whereas
the claim was illegally thrown out.

The Court confirm the decree
of the collector with costs in fav.
appellant

H. H. Tucker

A. D. Marden

MEMORANDUM OF COSTS incurred in Special Appeal No. 593

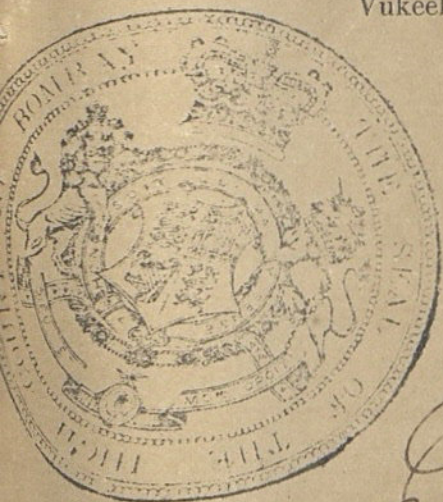
of 1864. against the decision of the *Acting Collector* of the District of *Pattadakere* and disposed of on the 14th Oct^r 1864 by *Confirming the same with Costs*

BY THE APPELLANT—

<i>In the District.</i>			
In the <i>Mamledar's Court</i> (including <i>st. fee.</i>)	7	78	
In the <i>Actg Collector's Court</i> (including <i>st. fee.</i>)	5	" 8	12 84
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal	1	" "	
Stamps for copies of Decree and Judgment	2	8 "	
Stamp for Vukeelutnama	2	" "	
Batta for Process and Postage	2	1 "	
Sectioner's Fee	"	12 9	
Vukeel's Fee	"	7 8	8 13 5
Rupees....		21	5 9

BY THE RESPONDENT.

<i>In the District.</i>			
In the <i>Mamledar's Court</i>	13	3 11	
In the <i>Actg Collector's Court</i>	1	7 8	14 11 7
<i>In this Court.</i>			
Stamp for Vukeelutnama	2	" "	
Vukeel's Fee	"	7 8	2 7 8
Rupees....		17	3 3



Attest

Attest

For Acting Registrar

of the Seal is
The 14 day of October 1864.